

SHRI AJIT JOGI : Please allow him two minutes to speak about his Motion, Sir.

MR. SPEAKER : I have already said that it is under my consideration. Let us not create a new procedure here.

*(Interruptions)*

MR. SPEAKER : Shri Janardhana Reddy, I have said that it is under my consideration. Please leave it at that.

SHRI P. UPENDRA (Vijayawada) : Let him at least mention the subject, Sir.

MR. SPEAKER : He has already mentioned that it is against the Minister of Power.

SHRI S. JAIPAL REDDY (Mahabubnagar) : Sir, I am on a point of order.

MR. SPEAKER : Shri Jaipal Reddy, this is 'zero hour'. How can you raise a point of order during 'zero hour'? You are a senior parliamentarian.

SHRI N. JANARDHANA REDDY : Sir, the Minister stated in his reply that the Chief Minister of Andhra Pradesh had not...*(Interruptions)*

MR. SPEAKER : Shri Janardhana Reddy, I will go into the details of your Privilege Motion. Please give me some time.

SHRI S. JAIPAL REDDY : Sir, I want to raise a Point of Order in regard to the notice of privilege.

MR. SPEAKER : Shri Jaipal Reddy, you cannot raise a point of order during 'zero hour', please understand.

SHRI S. JAIPAL REDDY : When you have allowed the Member to speak on the notice of privilege ...*(Interruptions)*

MR. SPEAKER : I can allow you later, not now.

SHRI S. JAIPAL REDDY : Under Rule 235, you can...*(Interruptions)*

MR. SPEAKER : Prof. Prem Singh Chandumajra.

*(Interruptions)*

MR. SPEAKER : Shri Jaipal Reddy, I can allow you later, not now.

*[Translation]*

PROF. PREM SINGH CHANDUMAJRA (Patlaia) : Mr. Speaker, Sir, through you I would like to request the Government to bring a motion to condemn this barbaric incident and express sympathy with the families affected by this incident.

*[English]*

MR. SPEAKER : Today being the last day of this Session, I would request the hon. senior Members to kindly accommodate the junior Members. Junior Members can raise their hands, not the senior Members.

*(Interruptions)*

MR. SPEAKER : All right, I will call all of you, if all of you are Junior Members.

*(Interruptions)*

MR. SPEAKER : Shri Jaipal Reddy is not a junior Member.

SHRI S. JAIPAL REDDY : I am also a junior Member of this House. Juniority and seniority is a comparative word...*(Interruptions)* You are junior to me and I am junior to Shri Indrajit Gupta ...*(Interruptions)*

MR. SPEAKER : Shri Jaipal Reddy, if the hon. Members say that you are a junior Member, then I will call your name also.

*(Interruptions)*

PROF. P.J. KURIEN (Mavelikara) : Mr. Speaker, Sir, you are the most senior Member, everybody is junior to you.

MR. SPEAKER : Personally speaking, I am a very junior Member.

*[Translation]*

PROF. PREM SINGH CHANDUMAJRA : Sir, this atrocious incident occurred in November 1984, in which people belonging to a particular community were massacred, chastity of their womenfolk was outraged and small children and women were burnt alive by putting tyres around their neck. People of that community were butchered in Delhi, Kanpur and other parts of the country. Every individual with humane heart has condemned this incident and has said that no amount of condemnation can suffice such a barbaric incident. I am sorry to say that this massacre had the support of the administration. While persons with humane heart were condemning this incident people in the administration were inciting others to avenge. It was said when a huge tree falls the earth is bound to shiver. Though 13 years have passed since this incident took place yet we feel the agony, the pain. Therefore, we would like a motion should be brought in this House to condemn this barbaric incident, to express solidarity with the affected families. People have lost their family members their houses, and whatever they had.

[English]

MR. SPEAKER : No please, this is zero hour. You cannot take more than two minutes.

(Interruptions)

MR. SPEAKER : Prof. Prem Singh Chandumajra, this is not a debate. This is zero hour what is this.

(Interruptions)

MR. SPEAKER : No, please take your seat.

[Translation]

PROF. PREM SINGH CHANDUMAJRA : Mr. Speaker, Sir, I will take just one minute more. As regards compensation for the affected people, the court has decided that each should be given a compensation of 3 lakhs rupees. But I am sorry to say that these people have not yet received the compensation. I think that in this house there would not be a single member who will not condemn this inhuman incident. Therefore, I urge the Government to bring a motion to condemn the incident and a condolence message should be sent to the affected from this House.

Mr. Speaker, Sir, today is the Hiroshima, Nagasaki day. We should observe 1999 as Human Rights Day. Khalsa Panth was founded three hundred years ago. For this panth a writer has written "Na Kahun abki na khun tab ki, agar na hote Guru Gobind Singh to sunnat hoti sab ki."

Sir, Khalsa Panth was founded in this country 300 years ago. The day of its foundation is also being celebrated. I would like the Government to bring a motion to the effect that this year will be celebrated as Human Rights Year. Therefore, I would urge through you that the Government should bring the motion on the above mentioned issues.

SHRI AJIT JOGI : Mr. Speaker, Sir, we support the issues raised by Prof. Prem Singh Chandumajra.

SHRI MANORANJAN BHAKTA (Andaman and Nicobar Islands) : Mr. Speaker, Sir, I request that the two motions should be brought on the issues referred to by Prof. Prem Singh Chandumajra and they should be adopted by the House unanimously as they are important issues.

SHRI RAM NAIK : Mr. Speaker, Sir, both the issues referred to by Prof. Prem Singh Chandumajra are very important, it will be better if they are decided under your guidance after due deliberations with all.

PROF. PREM SINGH CHANDUMAJRA : Thank you, Sir.

[English]

SHRI K.P. MUNUSAMY (Krishna Giri) : Sir, a very serious situation is prevailing in many districts of Tamil Nadu due to food poisoning of students. The supply of rotten eggs to the children through Mid-day Meal Scheme in Dharmapuri District has led to hospitalisation of 1012 children on 31.07.1998. In Ammani Mallapuram alone 312 children have been affected. While 291 children have been discharged after medical aid, 21 children have been admitted in serious conditions. In old Dharmapuri, 500 children were affected, out of which 50 have been admitted in the hospital. In Konangi Nayana Halli 200 children were affected, of which 25 have been admitted in hospital.

Some children are reported to be serious because the eggs supplied under the Mid-day Meal Scheme were rotten. This is not the first time that such thing has happened. Even two weeks before thousands of children were affected due to supply of rotten eggs in many districts of Tamil Nadu.

The Tamil Nadu Government claimed to have destroyed 28 lakh rotten eggs. The Government had asked TAPCO, a Government organisation, to supply eggs. I wish to place on record that the rotten eggs have been supplied by TAPCO in Dharmapuri District. Our respected Leader Dr. Puratchi Thalaivi has said that the DMK Government is attempting to stop this Mid-day Meal Scheme. That is why, it is creating a terror among the children through supply of rotten eggs.

I would request the Government to despatch a Central team with medical experts to assess the situation and suggest remedial measures.

DR. B.N. REDDY (Miryalguda) : Sir, the point that I am raising is regarding Falaknuma Express which starts from Secunderabad and goes to Howrah. The hon. Railway Minister is also present in the House. Sir, it passes through Nalgonda District, any my Constituency, Miryalguda. It stops there for a few minutes for technical reasons. We have been asking the Railway Ministry for the last one-and-a-half years to stop it regularly for another two minutes and give chance to the people to get into it. But it has not been done so far.

I would urge the hon. Railway Minister to concede to my request, Thank you.

SHRIMATI BHAVNA DEVRAJBHAI CHIKHALIA (Junagarh) : Mr. Speaker, Sir, there are Sainik Schools all over the country. Students are imparted good education in these institutions. But I am sorry to say that very few girls are given admission in these schools as compared to boys, as a result thereof many bright girls remain deprived of good education. Hence I urge upon the Government of India that the number of